

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:316
ANSWERED ON:23.11.2011
PROPOSALS PENDING FOR APPROVAL
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of applications of Gujarat based universities set up by the State Legislative Assembly/private universities received by the University Grants Commission (UGC) for recognition u/s 2

(f) of UGC Act;

(b) the number of applications approved so far and the number of the applications pending for approval;

(c) the time since the remaining applications are pending with UGC for approval; and

(d) the time by which the pending applications are likely to be approved?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) State Governments are empowered to set up universities through State Legislature Acts. Such Universities are automatically covered under section 2(f) of the University Grants Commission Act, 1956 (UGC Act). There are 27 State/State Private Universities in Gujarat State listed in the list of Universities mentioned by UGC and posted on UGC website as per details given below:-

State Universities - 18

State Private Universities - 09

Total - 27

(b) to (d): No applications are pending with UGC for recognition under Section 2(f) of the UGC Act.